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Supreme Court of India
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CIRCULAR

Subject: Mobile Number Updation & Forgot Password Application links for Indianjudiciary Email Account Holders

This is hereby brought to the notice of all Judicial Officers across the country having Indianjudiciary email account that,

1. Updation of mobile number of the user in the email account is mandatory because all the sensitive information relating to password change and its recovery etc. will be communicated to the user only on the duly updated mobile number. All the email account holders, therefore, are requested to immediately update their regular mobile number using the link **<https://msgapp.nic.in/mobile/index.php>**. This '**Update Mobile No**' link is also available on mail.gov.in email login page on left side of the page.

2. The users, who have updated their mobile number will also have the facility of resetting/recovering their email account passwords in case they forget the password. This feature is available at link **<https://passapp.nic.in/passapp/index.jsp>**. A code on the registered (updated) mobile number will be sent to authenticate the password recovery. This '**Forgot Password Application**' link is also available on email login page mail.gov.in on right side under the 'Sign In' button.

3. The user with updated mobile number are also notified whenever their email account password is changed as a measure of security of their email account. This facility of 'Password Change Alert' will be available only to the email account holders who have updated their mobile number.

Hence, it is requested to update the mobile number on mail.gov.in immediately.

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